

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-69/2004/3446/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Rousan Ara Rahman,
District & Sessions Judge,
Karimganj.

Dated Guwahati, the 5th April, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. JKD/2024/2023 Dtd. 03.04.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **three days casual leave on 18.04.2024, 19.04.2024 and 22.04.2024, along with station leave permission, from the evening of 12.04.2024 till the morning of 23.04.2024** has been granted. The next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-69/2004/3447/A, dated , 05-04-2024
Copy to:

✓ The Project Manager, Gauhati High Court.

B 05/04/24
JT. REGISTRAR (VIGILANCE)